

किये गये राष्ट्रीय तथा भावात्मक एकता सम्बन्धी संकल्प पर विचार कर लिया है; और

(ख) यदि हां, तो उस संकल्प को कार्य रूप देने के लिये अब तक क्या कार्यवाही की गई है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री तथा प्रतिरक्षा मंत्रालय में प्रतिरक्षा तथा सम्भरण मंत्री (श्री हाथी) : जी हां ।

(ख) राष्ट्रीय एकता अधिवेशन, राष्ट्रीय एकता परिषद् और क्षेत्रीय परिषदों के उपाध्यक्षों की समिति द्वारा की गई विभिन्न सिफारिशों के कार्यान्वयन के लिए सरकार द्वारा पहले ही कदम उठाये जा चुके थे । अब तक की गई प्रगति की पुनरीक्षा की जा रही है जिनके पश्चात् सरकार इस मामले पर प्रागे की आवश्यक कार्यवाही करेगी । इसी बीच योजना आयोग तथा शिक्षा मंत्रालय को यह प्रार्थना की गई है कि विभिन्न क्षेत्रों में आर्थिक असमानता को कम करने और सकारात्मक शैक्षणिक नीति द्वारा राष्ट्रीय एकता की भावनाओं को बढ़ाने के हेतु उनके द्वारा अपनाये गये तरीकों के प्रभावों का मूल्यांकन करे ।

**Request from Kerala Members detained under D.I.R. for release on Parole to attend the Budget Session of Lok Sabha**

\*1231. Shri Vasudevan Nair:  
Shri Warrior:

Will the Minister of Home Affairs be pleased to state:

(a) whether any of the Lok Sabha Members from Kerala detained under D.I.R., has applied for parole to attend the current session of Parliament; and

(b) if so, the decision taken by Government in this regard?

The Minister of State in the Ministry of Home Affairs and Minister

of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes Sir, a request to this effect was received from Shri A. K. Gopalan.

(b) His request has not been acceded to.

**Special Audit Report on Orissa Transactions**

\*1232. Shri Hari Vishnu Kamath: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 175 on the 23rd February, 1966 and state:

(a) whether the Public Accounts Committee, Orissa State Legislature has since considered the Special Audit Report;

(b) what further action has been initiated by Government in pursuance of the assurance given to the House by the late Prime Minister on the 16th March, 1965; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No, Sir.

(b) and (c). Further action can be initiated after the report is considered by the P.A.C., Orissa.

**Letters from Mizo Rebel Leaders to President of Indonesia**

\*1233. Shri Hem Barua:  
Shri P. C. Borooah:  
Shri Jashvant Mehta:  
Shri Balkrishna Singh:  
Shri Rajdeo Singh:

Will the Minister of Home Affairs be pleased to refer to the statement made by him in response to the Call Attention Notice on the 25th March, 1966 and state:

(a) the contents of the letter from Mizo rebel leaders to the President of Indonesia discovered by our Security Forces from a hide-out;

(b) whether this letter contained a request from the Mizo rebel leaders

for armed intervention by Indonesia; and

(c) if so, whether Government have been able to establish any involvement by foreign powers in the Mizo rebellion?

**The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) A copy of the letter purporting to have been addressed by Laldenga to President Sukarno is laid on the Table of the House. [Placed in Library. See No. LT-6089/66].

(b) No, Sir.

(c) The Mizo National Front had brought arms from East Pakistan some months ago and they have continued to use Pakistan territory for training and as base for their activities in Mizo Hills. They have also held in their custody in East Pakistan Government servants taken away from Mizo Hills.

#### Strike Threat by Plantation Workers in Kerala

**\*1234. Shri Warior:  
Shri Vasudevan Nair:**

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether Government's attention has been drawn to the press reports that about 200,000 Plantation Workers in Kerala have decided to go on an indefinite strike from the 24th April, 1966 as a result of not settling issues like bonus and wage increases; and

(b) if so, whether Government have taken any steps to settle the issues involved?

**The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram):** (a) About 1,01,400 workers in Kerala are reported to have given notice of general strike from 25th April, 1966.

(b) The Bonus Plantation Committee of the Government of Kerala is considering the bonus issue. The question of wages and dearness allowance is under the consideration of the Plantation Wage Boards.

#### Exodus from Mizo Hills

**\*1235. Shrimati Renuka Barkataki:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a number of Gorkha families residing in Mizo Hills have had to leave the Mizo Hills and seek refuge in Cachar; and

(b) if so, the steps taken to prevent further exodus from the Mizo Hills?

**The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) Yes, Sir.

(b) Special security arrangements have been tightened and efforts have been made to comb out Mizo National Front supporters who are threatening and intimidating loyal elements. It is hoped that with the establishment of normal conditions the exodus will stop and even those who have gone out will gradually return.

#### ग्रायल इण्डिया लिमिटेड के मेहतार

**\* 1236. श्री किशन पटनायक :**  
श्री मधु लिमये :  
श्री सरजू पाण्डेय :  
श्री स० मो० बनर्जी :  
डा० राम मनोहर लोहिया :

क्या भ्रम, रोजगार तथा पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ग्रायल इण्डिया लिमिटेड में काम करने वाले मेहतारों ने यह मांग की है कि उनकी सेवाओं को ठेकेदारों के नियंत्रणाधीन न रख कर कम्पनी के ही नियंत्रणाधीन लाया जाये.